

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

O.A. No. 61/916/2021

This the 16th day of June 2021

HON'BLE MR. ANAND MATHUR, MEMBER (A)

1. Bishan Sharma, Aged 54 years, Son of Sh. Saran Dass Sharma, R/o MIG 113, Housing Colony, Phase-I, Udhampur-182101.
2. Jatinder Sharma, Aged 54 years, Son of Sh. Krishan Lal, Sharma, R/o Ward No. 7, Behind Head Post office, Udhampur-182101.

.....Applicants

(Advocate:- Ms. Veenu Gupta)

Versus

1. Union Territory of J&K through Principal Secretary, School Education Department, Civil Secretariat, Jammu/Srinagar-180001.
2. Director, School Education, Jammu-180001.
3. Chief Education Officer, Udhampur-182101.
4. Mr. Riyaz Ahmed Teli, Senior Lecturer, (Physics) Boys Higher Secondary School, Baramulla, Kashmir 193101.
5. Mr. Showkat Ahmed Sherwani, Senior Lecturer, (Physics) Girls Higher Secondary School, Town BLA, Baramulla Kashmir-193101.
6. Mr. Abdul Majid Malla, Senior Lecturer (Physics), Boys Higher Secondary School, Bandipora, Kashmir, 193502.

.....Respondents

(Advocate: Mr. Sudesh Magotra, learned D.A.G.)



O R D E R
[O R A L]

Learned counsel for the applicants seeks permission of this Tribunal to withdraw this O.A with liberty to file a fresh O.A.

2. Permission granted. Accordingly, the O.A. is dismissed as withdrawn with liberty to the applicants to file fresh O.A.



(ANAND MATHUR)
MEMBER (A)

Arun